

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4672
ANSWERED ON:23.04.2010
NON-ESTABLISHMENT OF HARIJAN INHABITATION
Kumar Shri Shailendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the land on lease basis was allotted in 1983-84 in Delhi for the habitations of the Harijans;
- (b) if so, the reasons for the non-establishment of Harijan habitation so far;
- (c) whether the land has been encroached upon by the land-mafia; and
- (d) if so, the steps taken by the Government to get the land free from encroachment?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) to (d): The information is being collected and will be laid on the Table of the Sabha.